

ITEM NO.113

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9110/2022

TBEA (INDIA) TRANSFORMER PRIVATE LIMITED

Appellant(s)

VERSUS

U.P. MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL &
ANR.Respondent(s)

IA No. 76605/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 76602/2021 - EXEMPTION FROM FILING O.T.

Date : 11-06-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) : Mr. Vinam Gupta, AOR

For Respondent(s) : Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

At joint request, list after partial court working days.

(CHETAN ARORA)
ASTT. REGISTRAR-cum-PS

(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)